

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
12-02-2024 AT 10:30 AM**

IA (IBC) 1855/2023 & IA (IBC) 260/2024 in CP (IB) No. 99/9/HDB/2023
u/s. 9 of IBC, 2016

IN THE MATTER OF:

G S Agencies

...Operational Creditor

VS

M/s. Jiva Steels Private Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 1855/2023 & IA(IBC) 260/2024

Learned representing Counsel Mr Tanij Jain for the counsel on record Mr. Vivek Jhain for COC along with authorized officer Ms Divya and Resolution Professional present physically. It is stated that Vakalat by Mr. Vivek Jhain has been e-filed on 15.01.2024 and also physically. Let the counsels name be printed for the COC/Respondent. Brief synopsis filed by the Resolution Professional copies served. Meanwhile for filing counter as a last chance within 10 days. Matter adjourned to 28.02.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)